

Regarding arrangement of water allocation quota for Uttar Pradesh and Madhya Pradesh under Ken-Betwa River Link Project- Laid

SHRI ANURAG SHARMA (JHANSI): I wish to draw the attention of the Government to the urgent concerns related to the KenBetwa Link Project and its impact on the Bundelkhand region, particularly Tehroli Tehsil of Jhansi district. Under the KenBetwa Link Project, I request the Honble Minister to clarify the proposed water allocation quotas for Uttar Pradesh and Madhya Pradesh, along with the dead storage capacity earmarked for this project. It is a matter of serious concern that 53 non-irrigated villages of Tehroli Tehsil including Parsa, Raura, Bakayan, Bamnua, Tai, Majra Tai, Rayanara, Gundha, Gatta, Basari, Tehroli Kila, Guresa, Bhagera, Nora, Hanti, Dubkhai, Banka Pahadi, among others have been awaiting assured irrigation for decades. I urge the Government to clearly state what arrangements have been made to integrate these villages into the command area of the project so that farmers of Tehroli receive their rightful share of water. I further request the Honble Minister to specify whether any definite timeline has been set for completing the irrigation components related specifically to Jhansi district, and particularly Tehroli Tehsil, under the KenBetwa Link Project.